## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

STARRED QUESTION NO:359
ANSWERED ON:19.12.2011
INCLUSION OF DALIT VILLAGES IN PMAGY SCHEME
Ponnam Shri Prabhakar;Reddy Shri Anantha Venkatarami

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of villages declared as model villages under the Pradhan Mantri Adarsh Gram Yojana (PMAGY), State-wise including Maharashtra:
- (b) the basic criteria for selection of villages under the scheme and the number of projects undertaken for the purpose of integrated development of these villages;
- (c) the details of the funds sanctioned, released and incurred by the Government for the development of such villages since inception of the scheme;
- (d) whether the Government has received requests from various State Governments to include all villages with 50 per cent population of Dalits in the said scheme to ensure their all-round development; and
- (e) if so, the response of the Government thereto?

## Answer

## MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK)

(a) to (e) A Statement is laid on the Table of the House.

Statement in answer to part (a) to (e) of Lok Sabha Starred Question No. 359 for 19.12.2011 by Shri Ponnam Prabhakar, M.P. and Shri A. Venkata Rami Reddy, M.P. regarding `Inclusion of Dalit Villages in PMAGY Scheme`.

- (a) 1000 villages, in five States, have been selected for implementation of Pilot Centrally Sponsored Scheme of Pradhan Mantri Adarsh Gram Yojna (PMAGY) as follows:-
- Sl. No. State No. of Villages selected for Pilot Phase
- 1 Himachal Pradesh 225
- 2 Bihar 225
- 3 Rajasthan 225
- 4 Tamil Nadu 225
- 5 Assam 100
- (b) PMAGY aims to ensure integrated development of selected villages having more than 50% Scheduled Caste (SC) Population:-
- (i) Primarily, through convergent implementation of existing Schemes of Central nd State Governments in the selected villages, and
- (ii) By meeting needs which can not be met through
- (i) above, through provision of `gap-filling` funds for which central assistance would be provided at the average rate of Rs.20.0 lakh per village, with State Government also expected to make a suitable, preferably matching contribution.

Concerned State Governments have been requested to undertake the Baseline Survey of the identified villages and prepare the Village Development Plans.

- (c) Central Assistance amounting to Rs.201 crore has been sanctioned and released to the concerned State Government since inception of the Scheme.
- (d) No Sir.
- (e) Does not arise.